

by the Myanmar Government for nationalization in 1962 has been taken up with the Government of Myanmar.

Haj Quota for Madhya Pradesh

168. DR. CHANDAN MITRA: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) the details of Haj quota allotted to various State Haj Committees every year *vis-a-vis* application received from Haj aspirants during the last three years including current year, year-wise;

(b) whether Government has any plan to increase the Haj quota of Madhya Pradesh State Haj Committee in view of a large number of pending applications of Haj aspirants;

(c) if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI E. AHAMED): (a) Details are given in statement (*See below*).

(b) No.

(c) and (d) Allocation of Haj seats to each State/Union Territory is done by the Haj Committee of India in proportion to the Muslim population in each State/U.T. *vis-a-vis* the national population of Muslims as per 2001 Census. Madhya Pradesh has been allocated its quota on the basis of this formula. However, following the order dated July 23, 2012 of the Hon'ble Supreme Court, some more seats have become available. These seats will be distributed by HCOI among States/UTs, with applications in excess of their quota, in proportion to their Muslim population. Madhya Pradesh will get its due share from these surplus seats.

Statement

Chart indicating Quota and Applications recieved during Haj- 2010, 2011 and 2012

Year	2010		2011		2012	
States	Final Quota	No. of Appl. Received	Final Quota	No. of Appl. Received	Final Quota	No. of Appl. Received
1	2	3	4	5	6	7
1. Andaman and Nicobar	119	119	30	79	28	79
2. Andhra Pradesh	6792	17831	7104	17045	6680	16754
3. Assam	4220	4220	3951	3957	3586	3618
4. Bihar	6268	6268	5815	5841	6662	6679
5. Chandigarh	43	43	36	47	34	61
6. Chhattisgarh	398	1322	417	1265	392	1322
7. Dadra and Nagar Haveli	15	15	7	28	6	20
8. Daman Diu	54	54	12	47	12	37
9. Delhi	1579	6305	1651	6976	1552	7302
10. Goa	341	341	94	159	88	151
11. Gujarat	4466	27085	4671	32071	4391	37215
12. Haryana	1189	4337	1243	4650	1170	4229
13. Himachal Pradesh	187	187	103	95	114	191
14. Jammu and Kashmir	6605	22763	8208	24739	6494	21832
15. Jharkhand	2896	2896	3039	3052	3504	3513
16. Karnataka	6284	16719	6572	12901	6179	15474
17. Kerala	7645	38113	7996	41445	7518	49403

1	2	3	4	5	6	7
18. Lakshadweep	56	561	296	624	55	640
19. Madhya Pradesh	3735	16197	3905	16209	3672	15340
20. Maharashtra	9986	37183	10443	39101	9819	41996
21. Manipur	354	354	194	470	183	516
22. Odisha	740	948	776	791	729	909
23. Pondicherry	321	321	60	305	57	257
24. Punjab	372	798	388	577	365	592
25. Rajasthan	4656	14235	4869	14859	4578	13938
26. Tamil Nadu	3374	11999	3530	10491	3318	12110
27. Tripura	108	108	134	134	63	63
28. Uttar Pradesh	29887	55711	31258	51605	29387	36726
29. Uttarakhand	984	3322	1028	3463	967	3823
30. West Bengal	10325	10325	10410	10481	12397	12410
31. Quota Increase	850					
32. Govt. Quota	11000		6761			
TOTAL	125850	300680	125000	303507	114000	307207

Assistance for projects in neighbouring countries

169. SHRIMATI JAYA BACHCHAN: Will the Minister of EXTERNAL AFFAIRS be pleased to state:

(a) whether National Security Advisor had called a meeting of Indian envoys posted in neighbourhood countries to strengthen bilateral ties and increase stakes in infrastructure development in the region to counter China's diplomatic and economic leverage;

(b) whether China is assisting a number of major projects in neighbouring countries;

(c) whether the progress of all bilateral projects would be reviewed to ensure that they are completed on time;